

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 507/95 Dated:- 12-08-2016.

It is hereby ordered that Munsiff, Kulgam shall hold the additional Charge of the Court of Munsiff D.H.Pora till further orders.

**By Order**

  
(M.K. Hanjura)  
**Registrar Genreal**

No:- 17249/95

Dated:- 12-08-2016

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice High Court of Jammu and Kashmir  
..... for information of His Lordship.
2. Secretary to Hon'ble Administrative Judge District: Kulgam.  
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.  
..... for information.
4. Principal District & Sessions Judge, Kulgam.
5. Munsiff Kulgam
6. Munsiff D.H.Pora.  
..... for information and n/a.

  
**Registrar General**

o/c